

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**C.P. No. 16 /2017**  
C.A. No. 82/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**  
**Hon'ble Member (T) Shri S.Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> March, 2017, 10.30 A.M**

Name of the Company		Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.	
Under Section		<b>7</b>	<b>IBC</b>
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Sabyasachi Chowdhury*

2. *Rahul Auddy*

*Edelweiss Asset  
Reconstruction*

*Rehilly  
9/3/17*

1. *Nitu Poddar, PCS*

*Sree Equipment  
Finance Limited*

*Nitu Poddar  
9/3/17*

**ORDER**

Ld. Pr. CS on behalf of the petitioner and Ld. Advocates on behalf of Edelweiss Asset Reconstruction are present.

Order pronounced. Let a copy of the order be given to the parties subject to compliance of requisite formalities.

*Sd/-*  
(S. Vijayaraghavan)  
Member (T)

*Sd/-*  
(Vijai Pratap Singh)  
Member (J)